

Jet Airways (India) Limited
List of Creditors under regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016
(Version: 9 Pursuant to claims received and updated as on 03-10-2020)
Category- Secured Financial Creditor (Banking, Lessor & Financial Institution)

Sl No.	Name of Creditor	Type of FC	Country	Nature of Financial Debt	Total Amount of Claim		Amount of Claims Admitted		Amount of Claim Rejected	Amount under verification
					(In INR)	(In INR)	(In INR)	(In INR)		
1	State Bank of India	Domestic Bank	India	Cash Credit (Inclusive of Interest)	11,38,85,59,879	16,44,21,69,700	11,38,85,59,879	16,36,22,88,909	7,98,80,791	-
				Term Loan (Inclusive of Interest)	4,67,40,73,050		4,67,40,73,050			
				Bank Guarantee Invoked	29,28,07,524		29,10,37,481			
				Bank Guarantee issued but not Invoked	8,67,29,248		86,18,500			
2	Yes Bank Limited	Domestic Bank	India	Term Loan (Inclusive of Interest)	3,24,30,23,348	10,84,41,18,848	3,24,30,23,348	10,84,41,18,848	-	-
				Letter of Credit (Inclusive of Interest)	7,60,10,95,500		7,60,10,95,500			
3	Punjab National Bank	Domestic Bank	India	Cash Credit (Inclusive of Interest)	2,66,62,21,657	9,88,99,24,168	2,66,62,21,657	7,42,76,97,738	2,46,22,26,430	-
				Funded Interest Term Loan(Inclusive of Interest)	6,92,81,40,440		4,57,93,88,928			
				Uninvoked FLC/ ILG/FLG	22,92,03,565		16,74,99,063			
				Other Amount (Inclusive of Interest)	6,63,58,506		1,45,88,090			
4	IDBI Bank Limited	Domestic Bank	India	Cash Credit (Inclusive of Interest)	5,27,39,43,888	5,91,50,13,218	5,27,39,43,888	5,91,40,68,764	9,44,454	-
				Bank Guarantee Invoked	50,71,62,113		50,72,17,659			
				Bank Guarantee issued but not Invoked	13,39,07,217		13,29,07,217			
5	Canara Bank	Domestic Bank	India	Cash Credit (Inclusive of Interest)	93,14,78,263	5,43,60,86,598	93,14,78,263	5,43,60,86,598	-	-
				Term Loan (Inclusive of Interest)	4,50,46,08,334		4,50,46,08,334			
6	ICICI Bank	Domestic Bank	India	Term Loan (Inclusive of Interest)	1,80,00,28,336	5,23,16,67,479	1,80,00,28,336	5,19,08,25,919	4,08,41,559	-
				invoked (Inclusive of Interest)	3,05,19,93,498		3,05,19,93,498			
				Bank Guarantee Invoked	1,66,53,956		1,66,53,956			
				Bank Guarantee issued but not Invoked	34,80,89,022		30,72,55,039			
				Other Amount (Inclusive of Interest)	1,49,02,667		1,48,95,090			

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7	HDFC Limited	Financial Institution	India	Term Loan (Inclusive of Interest)	4,23,61,20,547	4,24,61,15,728	-	-	4,24,61,15,728	-
				Other Amount (Inclusive of Interest)	99,95,181		-			
8	Bank of India	Domestic Bank	India	Cash Credit (Inclusive of Interest)	2,56,75,14,247	2,68,28,13,598	2,54,59,96,760	2,63,57,60,710	4,70,52,887	-
				Term Loan (Inclusive of Interest)	8,97,63,950		8,97,63,950			
				Bank Guarantee issued but not Invoked	2,55,35,400		-			

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9	Indian Overseas Bank	Domestic Bank	India	Term Loan (Inclusive of Interest)	5,87,49,376	1,71,73,65,632	5,87,49,376	1,58,23,65,632	13,50,00,000	-
				Overdraft Facility (Inclusive of Interest)	1,52,36,16,256		1,52,36,16,256			
				Letter of Guarantee issued but not Invoked	13,50,00,000		-			
10	Syndicate Bank	Domestic Bank	India	Term Loan (Inclusive of Interest)	1,69,73,05,294	1,69,73,05,294	1,69,73,05,294	1,69,73,05,294	-	-
11	Punjab National Bank (Hong kong)	Domestic Bank	Hong kong	Term Loan (Inclusive of Interest)	42,97,78,925	42,97,78,925	42,97,78,925	42,97,78,925	-	-
12	ICICI Bank -ECB Loan	Domestic Bank	United Arab Emirates	Term Loan (Inclusive of Interest)	9,88,58,271	9,88,58,271	9,86,87,324	9,86,87,324	1,70,947	-
13	Axis Bank	Domestic Bank	India	Bank Guarantee issued but not Invoked	47,09,437	47,09,437	41,09,437	41,09,437	6,00,000	-
14	HSBC Bank Middle East Limited	Foreign Bank	United Arab Emirates	Term Loan (Inclusive of Interest)	10,05,23,91,424	10,05,23,91,424	-	-	10,05,23,91,424	-
15	Mashreqbank PSC	Foreign Bank	United Arab Emirates	Term Loan (Inclusive of Interest)	91,87,66,359	91,87,66,359	91,87,22,183	91,87,22,183	44,175	-
16	First Abu Dhabi Bank PJSC (formerly known as First Gulf Bank PJSC)	Foreign Bank	United Arab Emirates	Term Loan (Inclusive of Interest)	75,32,42,764	75,32,42,764	75,32,02,993	75,32,02,993	39,771	-
17	Ahli United Bank B.S.C (Bahraini Shareholding Company)	Foreign Bank	Kingdom of Bahrain	Term Loan (Inclusive of Interest)	68,62,04,871	68,62,04,871	68,62,00,960	68,62,00,960	3,911	-
18	Abu Dhabi Commercial Bank	Foreign Bank	United Arab Emirates	Term Loan (Inclusive of Interest)	64,59,20,303	64,59,20,303	64,58,85,133	64,58,85,133	35,169	-
19	Commercial Bank International PJSC	Foreign Bank	United Arab Emirates	Term Loan (Inclusive of Interest)	53,80,31,194	53,80,31,194	53,80,02,137	53,80,02,137	29,056	-
20	Arab Banking Corporation	Foreign Bank	Kingdom of Bahrain	Term Loan (Inclusive of Interest)	42,99,20,190	42,99,20,190	42,99,20,190	42,99,20,190	-	-
21	The National bank of Ras Al Khaimah	Foreign Bank	United Arab Emirates	Term Loan (Inclusive of Interest)	21,83,83,600	21,83,83,600	21,83,83,600	21,83,83,600	-	-
22	Bank of Bahrain and Kuwait (BBK B.S.C)	Foreign Bank	Kingdom of Bahrain	Term Loan (Inclusive of Interest)	21,48,89,463	21,48,89,463	21,48,89,463	21,48,89,463	-	-
23	Ahli Bank	Foreign Bank	Sultanate of Oman	Term Loan (Inclusive of Interest)	7,17,23,999	7,17,23,999	7,17,23,999	7,17,23,999	-	-
24	United Arab Bank	Foreign Bank	United Arab Emirates	Term Loan (Inclusive of Interest)	5,00,94,022	5,00,94,022	5,00,91,295	5,00,91,295	2,727	-
25	Barclays Bank PLC	Lessor	United Kingdom	Lessor	1,18,68,26,391	1,18,68,26,391	11,31,39,588	11,31,39,588	1,07,36,86,803	-
26	Barclays Bank PLC	Lessor	United Kingdom	Lessor	2,05,62,22,988	2,05,62,22,988	26,31,18,238	26,31,18,238	1,79,31,04,750	-
27	Fleet Ireland Aircraft Lease 2007-B DAC	Lessor	Ireland	Lessor	47,86,21,953	47,86,21,953	-	-	47,86,21,953	-
28	Fleet Ireland Aircraft Lease 2007-B1 DAC	Lessor	Ireland	Lessor	92,50,57,822	92,50,57,822	-	-	92,50,57,822	-

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29	Fleet Ireland Aircraft Lease 2007-B2 DAC	Lessor	Ireland	Lessor	1,50,53,49,916	1,50,53,49,916	-	-	1,50,53,49,916	-
30	Etihad Airways PJSC	Corporate Guarantee	United Arab Emirates	Corporate Guarantee	10,05,23,91,424	10,05,23,91,424	10,05,23,91,424	10,05,23,91,424	-	-
Total					95,41,99,65,574	95,41,99,65,574	72,57,87,65,300	72,57,87,65,300	22,84,12,00,273	-
1	Notes: HSBC Middle East loan has been paid by Etihad Airways PJSC (Guarantor), hence their claim (admitted) has been reduced to Nil and accordingly appearing in LOC Version 6 dated March 13, 2020. Due to some clerical error 5 HSBC Middle East name was not appearing in LOC, however there is no financial impact on the total admitted amount.									

Security Interest registered with MCA		Annexure-A
SI No	Name of Creditor	Details of Security Interest - Registered with MCA
a)	SBICAP Trustee for the Term Loan facility given by SBI Led consortium constituting of State Bank of India, Indian Overseas Bank, Canara Bank, Syndicate bank, Yes Bank, ICICI bank	A First ranking pari passu Charge over the entire domestic Credit Card (CC) receivables of the corporate debtor, both present and future, in favour of security trustee acting for the benefit of lenders.
b)	SBICAP Trustee for the Working Capital facility given by SBI led consortium constituting of State Bank of India, Indian Overseas Bank, Canara Bank, Syndicate bank, Yes Bank, ICICI bank, Bank of India, IDBI Bank	<p>First ranking pari passu charge over inventories (excluding stored airline fuel), debtors including IATA receivables (excluding credit card receivables and IATA BSP gulf receivables from 6 countries i.e. UAE, Qatar, Saudi Arabia, Oman, Bahrain and Kuwait), other current assets excluding cash and deposits and excluding receivables from aircraft which are subleased, ground support vehicles/ equipment (excluding trucks, jeep and other motor vehicles),spares (including engines) and data processing equipments, both present and future lying in the corporate debtors premises or godowns of or rented and whether lying loose or in cases or otherwise used in the business of the corporate debtor at any time in future during the continuance of the facilities and that may be held by any party to the order or disposition of the CD</p> <p>Exclusive charge over all residual amounts receivable by the Borrower upon an enforcement by Ex-Im Bank in respect of aircraft proceeds and all accounts of the Borrower in respect of which such aircraft proceeds are deposited in relation to MSNs 33740, 35157, 35158, 35159, 35160, 35162, 35164.</p> <p>First ranking pari-passu charge by way of escrow of the entire IATA collections (excluding credit card receivables and IATA BSP gulf receivable from 6 countries i.e. UAE, Qatar, Saudi, Arabia, Oman, Bahrain and Kuwait) of the borrower with the lead bank for the benefit of the SBI consortium to facilitate interest servicing and regularization in case of any irregularity</p>
c)	Punjab National Bank	<ol style="list-style-type: none"> 1. First charge by way of hypothecation on the 4 flight simulator located at Mumbai/Bangalore /or any other location and bearing the reference numbers B737- 2R71-338; B737- TPDBP0041;B777- 2RJC658; A330- 2T02660 2. all amounts owing to, and received and/or receivable by, the Borrower including book debts and receivables, undertaking of the Borrower and all rights, title, interest, benefits, claims and demands whatsoever of the Borrower in, to or in respect of all amounts owing to, and received and/or receivable by, the Borrower under and in relation to the Member/Merchant Establishment Agreements (assignment of future international card receivables). (Receivables) 3. all rights, title, interest, benefit, claims and demands whatsoever of the Borrower in, to, under and in respect of the Trust and Retention Account maintained with PNB Hong Bong (Charge Account) 4. all amounts owing to, and received and/or receivable by, the Borrower including book debts and receivables, undertaking of the Borrower and all rights, title, interest, benefits, claims and demands whatsoever of the Borrower in, to or in respect of all amounts owing to, and received and/or receivable by, the Borrower under and in relation to the additional Member/Merchant Establishment Agreements (assignment of future international card receivables).(Additional Receivables) 5. all rights, title, interest, benefit, claims and demands whatsoever of the Borrower in, to, under and in respect of the Additional Trust and Retention Account maintained with PNB Mumbai (Additional Charge Account) 6. Exclusive Charge on Fixed deposits of INR 104.35Cr (with maturity value of INR 114.14Cr) with the branch 7. Counter Indemnity of the Company.

d)	Housing Development Finance Corporation Limited	All that area admeasuring approximately 1.78 lakh sq.ft. of built-up area (i.e. total area of 2.53 lakh sq.ft. reduced by 75,000 sq.ft. which is excluded pursuant to the supreme court order dated 2nd December,2011 passed by the Hon'ble Supreme Court in the special leave to appeal (Civil No (s) 29855-29860 of 2011) comprised in the 2nd, 3rd and 4th Floors of the building known as "Jet Airways Godrej BKC" situated at plot no C-68, G-Block, Bandra-kurla Complex, C.T.S. No. 4207 of village kole kalyan, Taluka Andheri, Mumbai Suburban District in the state of Maharashtra, together with 208 nos. Car Parkings.
e)	The charge is created in favour of Mashreq Bank PSC, London in its capacity as a Security Trustee for the benefit of Commercial Bank International PJSC, Arab Banking Corporation B.S.C., Ahli United Bank B.S.C., Mashreq Bank PSC, Abu Dhabi Commercial Bank PJSC, United Arab Bank P.J.S.C and Ahli Bank SAOG, ICI Bank Ltd, First Gulf Bank PJSC,	<p>First ranking pari passu charge over USD offshore Revenue account (Account No. 00013347) USD offshore DSRA Account (Account No. 00013358) and USD offshore collection account (Account No. 00013366) held with Mashreqbank PSC, London Branch</p> <p>First ranking pari passu assignment with respect to IATA billing and settlement plan receivables arising with respect to routes flown by the corporate debtor to each of the kingdom of Saudi Arabia, the United Arab Emirates and Qatar</p> <p>First ranking pari passu charge over USD offshore DSRA account no.2(Account No. 00014087)and USD offshore collection account no.2(Account No. 00014095) held with Mashreqbank PSC, London Branch</p> <p>First ranking pari passu assignment with respect to IATA billing and settlement plan receivables arising with respect to routes flown by the corporate debtor to each of the kingdom of Bahrain, state of Kuwait and sultanate of Oman</p>
f)	Barclays Bank PLC	<p>Jet Airways (the lessee) had assign the assigned property to Barclays PLC (Security Trustee) absolutely (but subject to redemption upon payment and discharge in full of the lessee secured obligations to the satisfaction of the security trustee).</p> <p>Assigned property means all the lessee's present and future right, title and interest (whether contractual, proprietary or of any kind and including each of the right to sue for damages) under or in connection with:</p> <p>a) Sublease and b)the proceeds</p> <p>and the assigned property includes each of the associated rights to payment or other performance by the sub lessee under the sublease which are associated with the airframe and the engines (being aircraft objects for the purpose of the cape town convention) and the international interest held by the lessee as lessor under the sublease</p> <p>Aircraft means the Airbus A330-202 aircraft with manufacturer's serial number 885 & 923</p>
g)	Etihad Airways PJSC	This Charge is created in consideration of a guarantee provided by Etihad Airways PJSC to secure a loan availed by Jet Airways (India) Limited from HSBC pursuant to a facility agreement dated January 17, 2014. All rights, title, insurances and interest in one B737-800 aircraft (MSN 35651 and Engine serial numbers 802476 & 803473) as more particularly described in the Deed of Hypothecation.

Security Interest not registered with MCA

SI No	Name of Creditor	Details of Security Interest - Not registered with MCA
a)	SBI Led consortium for the facility given by State Bank of India, Canara Bank, Bank Of India, Indian Overseas Bank, Syndicate Bank	<p>Hypothecation Under the 2019 Term loan facility agreement-</p> <p>(a) a first ranking priority charge over all the rights, title, interest, benefits, claims and demands whatsoever of the corporate debtor in, to, under and/or in respect of the aircraft bearing MSN No. 35083, Registration No. VT-JBG, Engine- 896344 and 896353 and</p> <p>(b) a first ranking super priority charge over (a) Domestic Credit card receivables and (b) Cash-flows/ receivables by the borrower from International Air Transport Association (IATA) (excluding Gulf IATA).</p> <p>Pledge vide share pledge agreement dated April 04,2019, the Corporate Debtor pledged its shareholding in M/s Jet Privilege Private Limited to the tune of 34.9% (consisting of 38,306 shares of par value 10 each) in favour of the Security Trustee on behalf of inter alia the Financial Creditor, in lieu of the new facilities to be granted by it (i.e. the 2019 Facility Agreement) to the Corporate Debtor (JPPL Share Pledge).</p> <p>Vide pledge agreement dated April 10, 2019, Mr. Naresh Kumar Goyal pledged his shareholding in the corporate debtor to the tune of 5.19% (consisting of 58,95,704 shares of par value INR 10 each) in favour of the Security Trustee on behalf of inter alia the financial creditor, in lieu of all existing facilities (as defined under the 2019 facility agreement) granted by inter alia the financial creditor as well as the new facilities (under the 2019 facility agreement) to be granted by inter alia the financial creditor to the corporate debtor (Promoter Pledge).</p>
b)	SBICAP Trustee for the Working Capital facility given by SBI led consortium constituting of State Bank of India, Indian Overseas Bank, Canara Bank, Syndicate bank, Yes Bank, ICICI bank, Bank of India	Through the irrevocable direction to pay agreement, the lessee (Jet Airways) had irrevocably directed the security trustee (Barclays bank PLC) to pay any proceed which are payable to the lessee by operation of clause 15.3 of the All Party Agreement (Relevant Proceed) in respect of Airbus A330-200 aircraft with manufacturer's serial number 885, 888, 923 net of any taxes, withholding, fees, charges or other deductions which may be levied on, or in respect of, such payment, to the account of SBICAP Trustee Company Limited.

Active Charges in MCA, for which no claim has been received or other have claimed on their behalf

SI No	Name of Chargeholder	Details of Security Interest - Registered with MCA
1	Fleet Ireland Aircraft Lease 2007-A Limited	One (1) Airbus Model A330-200 bearing manufacturer's serial no.923 and Indian Registration Mark VT-JWM together with two (2) installed (General Electrical) model CF6-80E1A4B engines bearing manufacturers serial no.811479 and 811478 together with the equipments and accessories installed thereon, and together with all technical records, manuals and data with respect thereto.
2	Moorgate Aircraft 2007 Limited	Aircraft interest in one Airbus Model A330-200 bearing manufacturers serial number 888 and Indian Registration Mark VT-JWK , together with two installed (General Electric) Model CF6-80E1A4B engines bearing manufacturer's serial numbers 811452 and 811453, together with the other equipments and accessories installed thereon , and together with all technical records, manuals and data with respect thereto.
3	Moorgate Aircraft 2007 Limited	Aircraft interest in one Airbus Model A330-200 bearing manufacturers serial number 885 and Indian Registration Mark VT-JWJ , together with two installed (General Electric) Model CF6-80E1A4B engines bearing manufacturer's serial numbers 811448 and 811449, together with the other equipments and accessories installed thereon , and together with all technical records, manuals and data with respect thereto.

Charges which has lapsed but has not been satisfied

SI No	Name of Chargeholder	Details of Security Interest - Registered with MCA
1	State Bank of India	Hypothecation cum charge over the Jetair Private Limited fixed deposits
2	Etihad Airways Public Joint Stock Company	Jet Airways does hereby hypothecate and charge by way of first ranking exclusive charge in favour of Etihad the Slots and all rights, title, interest, benefits, claims and demands whatsoever (both present and future) of Jet Airways in, to under and in respect of the slots and any receivables that may be payable in respect of 3 slots at london heathrow airport, to have and to hold the same unto and for the use of Etihad subject to the powers and provisions herein contained and subject also to the proviso for redemption.